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## Difficulties faced by Commuters travelling from Sonepat, Panipat and Narela

\*547. SHRI SUJAN SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are aware of the inconvenience caused to thousands of commuters travelling from Sonepat, Panipat and Narela to New Delhi by the morning trains due to lack of accommodation in these trains:
- (b) whether Government have received any representations in this regard; and
- (c) if the answers to parts (a) and (b) above be in the affirmative, what steps Government have taken to start some suburban trains in this section in the morning?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
(a) to (c) Yes, representations have been received regarding overcrowding in the trains serving this area. But introduction of additional trains between Panipat and Delhi/New Delhi is not operationally feasible at present due to lack of spare line capacity. This will be considered as and when doubling of line from Panipat to Delhi is completed.

## Representation from caterers and vendors at Allahabad railway station

- \*548. SHRI BISHAMBHAR NATH PANDE: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether he has received any representations recently from the departmental employees working as caterers and vendors at the Allahabad railway station regarding their grievances; and
- (b) if so, what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI SHEO NARAIN): (a) and (b) No representations from the departmental employees, working as caterers and vendors at Allahabad, were received.

However, two representations on behalf of the Vendors and Helpers of Allahabad were received by the Government from the National Federation of Railway Porters, Vendors & Bearers, and two Helpers of Commission Vendors at Allahabad. These are under consideration.

## Hindi Typewriters in the Ministry of Law, Justice and Company Affairs

\*549. DR. LOKESH CHANDRA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of Hindi typewriters required for the progressive use of Hindi in his Ministry;
- (b) the number of Hindi typewriters at present with the Ministry; and
- (c) by when the remaining type-writers will be procured?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) The number of typewriters required is 96.

- (b) The number available is 94.
- (c) The remaining two typewriters will be purchased during the financial year 1978-79.

## Students in the Railway Schools

\*550. SHRI SYED AHMAD HASH-MI: Will the Minister of RAIL-WAYS be pleased to state:

 (a) the number of schools functioning under the Railways and the number of students on the rolls of these schools;